

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4287
ANSWERED ON:18.05.2006
PERMISSION TO FOREIGN AIRLINES
Mcleod Smt. Ingrid;Patil Shri Balasaheb Vikhe

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of foreign airlines which have granted permission by the Government to operate their flights to and from the international airports of India;
- (b) whether some more foreign airlines have requested for permission to operate these flights;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) 66 foreign airlines have been granted permission by the Government to operate their scheduled services to/from India.

(b),(c)and (d) No request from any foreign airline which has been designated as per the terms of Air Services Agreement, for operation of services to/from India is pending.